

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.4146
ANSWERED ON 18TH JULY, 2019

MONITORING AND REPAIRING OF ROADS

4146. SHRI G.M. SIDDESHWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has directed all its officials to strictly monitor road conditions and take timely action for repairing the damaged stretches;
- (b) if so, the details thereof;
- (c) whether damages would be levied and appropriate action would be initiated against the contractor, if he fails to fulfil the contractual obligations of operations and maintenance; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Sir, supervision of works is being done through Authority Engineer/ Independent Engineer/ Supervision Consultants. National Highways Authority of India (NHAI) has modified Terms of Reference (ToR) for supervision consultants to include equipment based inspection and also devised a reporting system to be followed by them. Regular reporting of the damages /deficiencies is being included in the ToR in order to take timely action.

(c) & (d) If Contractor/Concessionaire is at default in fulfilling its obligations, penalty/damages are imposed under the provisions of the agreement.
